

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1850 of 2018 in
DFR NO. 4840 of 2018**

Dated : 3rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chikkanandi Solar Power Project LL.P & Anr.	Appellant(s)
Vs.		
Gulbarga Electricity Supply Company Limited & Anr.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Prabhulinga Navadegi, Sr.Adv. Mr. Shubharanshu Padhi Mr. Ashish Yadav
Counsel for the Respondent(s)	:	Mr. Nithin Saravanan Ms. Arunima Singh Ms. Priyadarshini for R-2

ORDER

Issue notice to the Respondents returnable on 01.02.2019. Dasti, in addition is permitted.

List the matter on **01.02.2019.**

**(S. D. Dubey)
Technical Member**

Pr/js

**(Justice Manjula Chellur)
Chairperson**